

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:5614
ANSWERED ON:30.04.2003
DISINVESTMENT OF PSUS
GADDE RAMAMOCHAN;M.V.V.S MURTHI;NVEDITA MANE

Will the Minister of DISINVESTMENT be pleased to state:

(a) whether the disinvestment commission has recently recommended disinvestments of some PSUs including RCF (Rashtriya Chemicals and Fertilizers Limite

(d);

(b) if so, the details of such PSUs; and

(c) the stand of the Union Government on the recommendations of disinvestment commission?

Answer

MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF DISINVESTMENT (SHF SHOURIE)

(a) & (b) The disinvestment of Government equity in Rashtriya Chemicals and Fertilizers Ltd was recommended by the erstwhile Disinvestment Commission in XII Report, August 1999. Disinvestment Commission constituted in the month of July, 2001 has so far submitted reports containing fresh recommendations in respect of fifteen companies and review recommendations in respect of four companies.

Report Month Name of the PSUs

No. XIII Jan. 2002 1. Neyveli Lignite Corporation Ltd. (Review)
2. Manganese Ore (India) Ltd. (Review)
3. Rail India Technical & Economic Services Ltd. (Review)
4. Projects & Equipment Corporation Ltd. (Review)

No. XIV Sept. 2002 1. IRCON International Ltd.
2. Central Inland Water Transport Corporation Ltd.
3. Cochin Shipyard Ltd.
4. Hindustan Shipyard Ltd.

No. XV Nov. 2002 1. Dredging Corporation of India Ltd.
2. National Projects Construction Corporation Ltd.
3. Semiconductor Complex Ltd.
4. Telecommunications Consultants India Ltd.

No. XVI Dec. 2002 1. Cotton Corporation of India Ltd.
2. Indian Medicines Pharmaceuticals Ltd.
3. Jute Corporation of India Ltd.
4. National Buildings Construction Corporation Ltd.

No. XVII Jan. 2003 1. Hooghly Dock & Port Engineers Ltd.
2. National Small Industries Corporation Ltd.
3. Rajasthan Drugs & pharmaceuticals Ltd.

No XVIII Mar 2003 1. Central Mine Planning & Design Institute Ltd
2. Karnataka Antibiotics & Pharmaceuticals Ltd

(c) The Disinvestment Commission has not recommended disinvestment in the case of Semiconductor Complex Ltd and National Small Industries Corporation Ltd. The Government has decided to disinvest its equity in Rashtriya Chemicals and Fertilizers Ltd and also in respect of Manganese Ore (India) Ltd., Central Inland Water Transport Corporation Ltd. and National Buildings Construction Corporation Ltd. No decision has been taken on the recommendation of the commission in respect of the other PSUs .